

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:8  
ANSWERED ON:01.08.2011  
CHECK ON ILLEGAL MINING  
Punia Shri P.L. ;Ramasubbu Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the illegal mining in Aravallis is continuing even after Supreme Court's ban on mining;
- (b) if so, the details thereof alongwith the action taken by the Government against the offenders; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (c) The information is being collected and will be laid on the Table of the House.